- (b) if so, outlines of the proposal; and
- (c) reaction of Government in this regard?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) Yes, Sir.

- (b) Proposal seeks such modification of the condition of allotment of land to DSIDC by Govt. of India as would make the allottee a Sub-leasee.
- (c) Matter is under consideration of the Ministry of Works and Housing.

Bugging of Telephones and opening of Mail of Political Leaders

1352. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the present Government are aware that extensive bugging of telephones and opening of mail of Indian political leaders, in political interest of Smt. Indira Gandhi and her Government and party was done;
 - (b) if so the facts thereof: and
- (c) if so, whether the practice has been discontinued?

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGH):
(a) to (c). There are no records to disclose that any bugging of telephones and opening of mail of political leaders was done. However, the Government are issuing detailed instructions to all concerned to ensure that bugging of telephones and censoring of mail is not resorted to for political purposes in future.

Representation from a producer of a film in Kannada dealing with the 1942 Quit India Movement

1353. SHRI R. K. MHALGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether in April 1977 the Government have received a representa-

tion from a producer of a film in Kannada, based on Shri Basavaraj Kattimani's novel of dealing with the 1942 Quit India Movement; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIL. K. ADVANI): (a) Yes, Sir.

(b) The proprietor of the film has been asked to send one 35 mm print of the feature film "MADI MADIDA-VARU" to ascertain its suitability for field publicity.

L.T.C. concession to Government Employees

1354. SHRI S. D. SOMASUNDA-RAM: Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to grant concession to Central Government employees in regard to payment of L.T.C. in full without deducting fare for initial distance of 490 kms?

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGH); No, Sir.

Revamping of D.A.V.P.

1355. SHRI VASANT SATHE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is a proposal to revamp DAVP;
- (b) if so, the main features thereof; and
- (c) the action taken/proposed in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

- (b) The main features of the revamping proposals are:—
 - (i) To lay down an advertisement policy which does not

- admit of any discrimination on political grounds.
- (ii) To evolve scientific rate structure for advertisements in consultation with representative bodies of newspapers and advertising agencies.
- (iii) To institutionalise procedures and practices for awarding contracts and jobs.
- (iv) To set up departmental committees in different spheres of D.A.V.P.'s working to eliminate subjective decisions.
- (v) To lay down clear guidelines for the functioning of these committees.
- (c) The proposals are still under consideration.

Involvement of technocrats as Admiristrative functionaries

1356 SHRI VASANT SATHE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a proposal to reduce the present number of Secretaries Additional and Joint Secretaries of Central Ministries on rationalised basis;
- (b) if so, the details of the proposal under consideration; and
- (c) what is the policy of the Government to increasingly involve technocrats as administrative functionaries at the key levels?

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGH): (a) and (b). The approach of the Government is to keep the number of posts at these levels to the minimum required. A review of the requirements at the levels of Secretary/Special Secretary and Additional Secretary is under way. (c) Senior posts under Government are filled on the basis of selection on merit from various sources keeping in view the requirements of each job and the qualification and experience of persons within the field of choice.

दिल्ली के लिए राज्य का दर्जा

1357 श्री कृष्ण कुमार गोयल: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि लोग दिल्ली को पूर्ण राज्य का दर्जा दिये जाने की मांग कर रहे हैं ; ग्रीर
- (ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ?

गृह मंत्री (श्री चरण सिंह): (क) दिल्ली को राज्य का दर्जा देने श्रीर सथवा विधान सभा की मांग के श्रध्यावेदन सरकार को लोगों से प्राप्त हुए हैं। जनता पार्टी की दिल्ली राज्य शाखा ने हाल के लोक सभा के धाम चुनावों के समय जारी किये गये धपने पूरक चुनाव घोषणापत्र में दिल्ली के लिए एक विधान सभा का वचन भी शामिल किया था।

(ख) वर्तमान सरकार ने भभी तक इस मामले पर विचार नहीं किया है।

Cancellation of D.T.C. bus routes from Railway Station to various residential colonies in Delhi

1358. SHRI KARPOORI THAKUR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a large number of DTC bus routes from various residential colonies to Delhi Main Railway Station and New Delhi Railway Station were cancelled during the period of Emergency;